

cane prices at much higher levels by State Governments against the minimum prices fixed by the Union Government;

(b) whether unrealistic sugarcane prices had been responsible for the sharp spurt in the production of sugar; and

(c) what assistance and help Union Government have deemed to provide to the sugar industry to overcome the losses suffered by the sugar industry during 1981-82 season?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) There are many factors which lead to sickness in the industry, e.g., under-utilisation of capacity over successive years, managerial inefficiency, etc. Hence sickness cannot necessarily be attributed to higher cane prices paid by the factories.

(b) Higher prices paid for sugarcane have also contributed to increased sugarcane production and consequent higher production of sugar. The Central Government fix only the minimum cane prices. However, it is understood that many of the factories are paying higher cane prices on the advice of concerned State Governments.

(c) As pointed out above, the Central Government fix only the minimum cane prices and they will not be in a position to assist the sugar factories if and when there is any loss due to payment of higher cane prices over the minimum prices fixed by the Central Government. However during 1981-82, the Central Government helped the industry by reducing the *ad valorem* excise duty on freesale sugar from 15.9 per cent to 11.25 per cent for the period 1st August 1982 to 30th November 1982, creating buffer stock, controlling releases of free-sale sugar and in getting better credit facilities and reduction in margin money in respect of sugar stocks pledged with banks.

Guidelines by NAFED for Export of HPS Groundnut

151. SHRI MOHAN LAL PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether NAFED has prepared draft guidelines for the export of HPS groundnuts for helping the producers; and

(b) if so, the details thereof and how far these are helpful to the farmers?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) and (b). As per the Ministry of Commerce Export Instructions the private trade was allowed as associate exporters of NAFED in the Export of HPS Groundnut during the licensing year 1982-83. NAFED framed guidelines detailing the procedure of associating private trade. The guidelines gave *inter-alia*, details of registration of private parties/cooperatives, allocation of quantities, service charges, shipping schedule.

The guidelines were meant for information of the private exporters and did not deal specifically with the purchase of HPS Groundnuts from the farmers.

Expenditure on Projects of Asiad

152. SHRI ATAL BIHARI VAJPAYEE:

SHRI SURAJ BHAN:

SHRI RAM PRASAD AHIRWAR:

SHRI MOTIBHAI R.

CHAUDHARY:

SHRI RAMAVATAR SHASTRI :

SHRI BHIM SINGH:

SHRI SATYENDRA NARAIN SINHA:

DR. SUBRAMANIAM SWAMY :

Will the Minister of SPORTS be pleased to state:

(a) the separate and total expenditure incurred on land, labour, materials and

under other heads of each project of IX ASIAD, namely, Indraprastha Stadium and Velodrome, Nehru Stadium, Asian Games Villages, Talkatora Swimming Pool and renovation and improvement of Ambedkar, Shivaji, Chhatrasal, National; Harbuksh; Talkatora (Indoor) and Hall of States, Shooting Range, Delhi University Archery Field, Hauz Khas Stadia and arenas; and

(b) amount of foreign exchange component in each expenditure?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) and (b). The different agencies concerned have been requested to furnish the information which is awaited.

- (1) Shri E.C. Saldanha, former member, Central Water Commission and former Secretary, Irrigation Deptt. Government of Maharashtra .. Chairman
- (2) Shri S.P. Sen, Engineer-in-Chief and Ex-officio Secretary, Irrigation and Waterways Deptt., Government of West Bengal. .. Member
- (3) Dr. S.V. Chitale, former Joint Director, Central Water Power Reserch Station .. Member;
- (4) Shri Singheswar Prasad, Retd. Engineer-in -Chief-cum-Special Secretary (Irrigation) Bihar .. Member

(b) The Technical Body in its Report recently submitted in January, 1983 has made a number of recommendations on

The important recommendations are :

- | | | |
|------------------------------------|---------------------|--|
| (i) Design discharge for water way | | 20,000 cumecs (7 lakhs cusecs) |
| (ii) Barrage | Spillway | 10 bays |
| | Left under sluices | 3 bays |
| | Right under sluices | 5 bays |
| | Total : | 18 bays |
| (iii) Crest level | for spillway | 330.0 m |
| | for under sluices | 329.0 m |
| (iv) Location | | Left abutment shifted 2 bays to the right. |

Hathni Canal Barrage in Yamuna River Valley

153. SHRI CHIRANJI LAL SHARMA: Will the Minister of IRRIGATION be pleased to state:

(a) whether a high level technical committee was appointed to give its recommendations on the Haryana—U.P. disputes over the construction of the Hathni Canal barrage on the Yamuna river; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) A High Powered Technical Body to suggest the design parameters for the proposed Hathnikund Barrage in replacement of the existing Tajewala weir was set up by the Ministry of Irrigation in February 1982. The High Powered Technical Body was constituted with the following Members:

the design aspects which have been brought to the notice of the State Governments of Uttar Pradesh and Haryana.